## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 24 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY:

JEKPL L+d

SECTION OF THE COMPANIES ACT: 60(5) of ISB code of 2016

SI. NO.

Designation

Representation

1. MS. GUNJAN JADWANI ADV.

2. Saxueh Kahyy Advoch

3. Mr. Anil Kuman PB JEKAL NIK.

CP NO.(IB)24/ALD/2017, CA NO.159/2017

Parties are represented by their respective counsels. The reply to the CA No.174/2017 is filed by the RP. The case is fixed for the argument. In this matter, the order is reserved in CA No.159/2017. The applicant EXIM Bank is also at liberty to file written submission, if any, in CA No.159/2017.

The matter be listed on 10th November, 2017.

H.P. Chaturvedi, Membér (Judicial)

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer)